

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION No. 893  
TO BE ANSWERED ON 21.11.2016**

**Manipur University**

**893. DR. THOKCHOM MEINYA:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the academic session of 2016-17 in Manipur University has been inordinately delayed;
- (b) if so, the details thereof; and
- (c) whether the matter has been sorted out and if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. MAHENDRA NATH PANDEY)**

- (a) & (b): Yes, Madam. The commencement of classes was delayed due to litigation in High Court of Manipur and Supreme Court of India on the issue of reservation in admissions.
- (c) : Yes Madam, the matter has been sorted out. The admissions are completed in most of the Departments and classes have started from the first week of November, 2016.

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